

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 38**

Dated Guwahati, the 4<sup>th</sup> August, 2015

**Hon'ble the Chief Justice (Acting) has been pleased to appoint Mr. B.D. Konwar, Sr. Advocate, Gauhati High Court as Amicus Curiae in all the Public Interest Litigations (PIL) except in the PILs filed by him.**

By Order,

Sd/- B.K. Chetri.

**REGISTRAR (JUDICIAL)**

**Memo No. HC. III - 59/ 1992/1749-56/G, Dated 4<sup>th</sup> August, 2015**

**Copy to:-**

- 1) The Registrar (Admn. / Vigilance), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Member Secretary, Assam State Legal Services Authority, Guwahati-1.
- 5) Mr. B.D. Konwar, Sr. Advocate, Gauhati High Court, Guwahati
- 6) The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 7) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
- 8) The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 9) The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 10) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 11) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 12) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 13) The Admn. Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 14) The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice \_\_\_\_\_  
Gauhati High Court, Guwahati.
- 15) The Court Manager, Gauhati High Court, Guwahati
- 16) The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
- 17) The Court Officer, No.1, Gauhati High Court, Guwahati
- 18) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

**REGISTRAR (JUDICIAL)**

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4/8/15